

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pan India Utilities Distribution Company Limited (under Liquidation) Date of Commencement of Liquidation: 11-08-2020; List of Stakeholders as on Date: 31-01-2021; Name of IP: Mr. Hemant J Mehta; Last 5 digit of registration number: 10060

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	4183446110	2	3629013800			2093481	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	250808	1	3238			247570	Annexure 6
7	Operational creditors (Government Dues)	1	244252905	1	1			244252904	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	36992892	2	21566238			15426654	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	4464942715	6	3650583277	0	0	262020609	